

**Alleged fund Raising by Nehru  
Homeopathic Medical College Delhi**

32. SHRI MANORAJAN SUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the attention of the Government has been drawn to the news item captioned Fund reassign drive stirs hornet's nest appearing in the Indian Express dated September 1, 1992;

(b) if so, whether the Government has probed into the alleged irregularities in the collection of money for the silver jubilee celebration of the Nehru Homeopathic Medical college;

(c) if so, the details thereof; and

(d) the action taken or proposed to be taken against guilty persons?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) Yes, Sir.

(b) to (d). The matter is being inquired into by the Delhi Administration through, their Vigilance Department since allegations are against the Principal of Nehru Homeopathic Medical College (NHMC) and Director Health Services, who are under the administrative control of Delhi Administration.

[Translation]

**Economy Measures to Reduce  
Expenditure**

33. SHRI KHELAN RAM JANGDE: Will the Minister of FOOD be pleased to state:

(a) the economy measures taken by the his Ministry to reduce the expenditure; and

(b) the amount so saved during 1991-92 by adopting these measures?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) and (b). As a result of various economy measures adopted on the use of telephones, staff cars, printed materials travels and tours etc., and also due to close monitoring of expenditure, a sum of about Rs. 51. 00 lakhs has been saved during 1991-92 against the budgetary provisions.

**Rail Link from Pratapganj to Birpur**

34. SHRI SURYA NARAYAN YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have approved a project for construction of railway line from Pratapganj to Birpur in North-Eastern Railway;

(b) if so, the details of the work completed so far on this project; and

(c) the details of the plan and time schedule fixed for its execution?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) and (c). Do not arise

**Diversion of forest land**

35. DR. LAL BAHADUR RAWAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) Whether the Government have initiated an inquiry into the diversion of forest land for non-forestry purposes during 1991;

(b) if so, the details thereof including the findings of the inquiry; and